



\$~O-12 and O-13

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 2063/2009 and I.A. 14086/2009**

SHOBA KAURPlaintiff

Through: Ms. Sumeet Kaur, Advocate.

versus

RANJIT SINGH MOORJANI AND OTHERSDefendants

Through: MR. Sheetesh Khanna, Advocate for D-1.

Mr. Raj Shekhar Rao, Sr. Advocate with Mr. Ajit Singh and Mr. Harshil, Advocates for D-3.

O-13

+ **TEST.CAS. 68/2012**

GURDEEP SINGHPetitioner

Through: Mr. Raj Shekhar Rao, Sr. Advocate with Mr. Ajit Singh and Mr. Harshil, Advocates.

versus

STATERespondent

Through: Ms. Avni Singh, PC for R-1 with Mr. Vaibhav Sharma, Advocate.

Ms. Sumeet Kaur, Advocate for objector.

Mr. Sheetesh Khanna, Advocate for objector.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

% **30.10.2025**

1. The parties are directed to comply with order dated 14.05.2025 within a period of four weeks from today.



2. List these matters for hearing on 19.03.2026.

PURUSHAINDRA KUMAR KAURAV, J

OCTOBER 30, 2025

Nc/mj